## Suggestions of CAG in cleaning Ganga

†133. SHRIMATI CHHAYA VERMA: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) the suggestion made by Comptroller and Auditor General of India (CAG), on the intentions of clean Ganga drive mission, for spending less than the allocated amount in respect of making Ganga pollution free;
- (b) the amount spent out of allocated amount for rejuvenating Ganga river during the last three years under Namami Gange Mission;
- (c) whether it is a fact that water of river Ganga has become dirtier instead of getting cleaned despite various efforts of Government; and
- (d) the reasons for increasing pollution in Ganga and whether the solution is possible by way of ongoing plans?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES. RIVER DEVELOPMENT AND GANGA REJUVENATION (DR. SATYA PAL SINGH): (a) The Comptroller and Auditor General of India in its Report No. 39 of 2017 on Rejuvenation of River Ganga, has inter alia made following recommendation on the budget and fund utilization:-

- (i) National Mission for Clean Ganga (NMCG) may prepare Annual Action Plan, align Budget Estimates based on Annual Action Plan and take appropriate action to regularly review actual expenditure vis-à-vis budget allocation.
- (ii) NMCG may ensure preparation and timely submission of Utilization Certificates (UCs)/consolidated Financial Statements by State Programme Management Groups (SPMGs), for regular monitoring of the expenditure.
- (iii) MoWR, RD&GR may release subsequent grants to NMCG, after taking into account the unspent balances available with NMCG/SPMG/Executing Agency (EA) etc. at the end of the financial year.
- (iv) NMCG may formulate the action plan for augmentation and utilization of Clean Ganga Fund.
- (b) The amount released by Government of India to National Mission for Clean Ganga (NMCG) and subsequently by NMCG to State Government/State Programme Management Groups/Central Public Sector Undertakings (CPSUs)/Other Executing Agencies during the period F.Y. 2013-14 to 31st December, 2018 for the implementation of the projects are shown below:-

<sup>†</sup> Original notice of the question was received in Hindi.

Unstarred Questions

Funds released by Government of India to NMCG: ₹ 7,030.17 crore.

Funds released/spent by NMCG: ₹ 5,848.25 crore.

(c) and (d) No, Sir. Under the Namami Gange programme, Central Pollution Control Board (CPCB) is carrying out the water quality monitoring of river Ganga. Comparison of recent observed water quality indicates that Dissolved Oxygen which is an indicator of river health has been found to be within acceptable limits of notified primary bathing water quality criteria and satisfactory to support the ecosystem of river across all seasons and also for almost entire stretch of river Ganga.

Due to various pollution abatement initiatives taken by the Government, under the Namami Gange programme, the river Ganga water quality assessment in 2018 has shown trend of improved water quality as compared to 2017. The Dissolved Oxygen levels have improved at 36 locations, Biological Oxygen Demand (BOD) levels and Faecal Coliforms have decreased at 42 and 47 locations, respectively.

Some stretches, where the improvement has been observed are:-

- (i) Down stream (D/s) Rishikesh
- (ii) Har-Ki-Pauri Ghat
- (iii) Kanpur Up stream (U/s) (Ranighat)
- (iv) Tarighat (Ghazipur)
- (v) Narora (Bulandsahar)
- (vi) Kachhla Ghat, Aligarh
- (vii) Buxar
- (viii) Mokama (D/S)
- (ix) U/S Munger
- (x) Uluberia
- (xi) Dakshineshwar
- (xii) Diamond Harbour

Pattern of industrial pollution load discharged into Ganga and its tributaries has also shown improvement over time as follows:-

2011-2012		2016-17		2018-19	
Industrial Effluent	BOD	Industrial Effluent	BOD	Industrial Effluent	BOD
Generation (MLD)	load	Generation (MLD)	load	Generation (MLD)	load
	(TPD)		(TPD)		(TPD)
465	129.95	479	46.23	322.25	21.69

River Cleaning is a continuous process and under the Namami Gange Programme, several initiatives have been taken by Government of India which includes abatement and control of pollution at the source of pollution generation by adopting activities such as establishment/upgradation of Wastewater Treatment Plants for the towns located on Ganga main stem and its tributaries, surface cleaning activities and solid waste management. These projects have started yielding results in terms of water quality as they get operationalized.

## Amalgamation of PMKSY to schemes

- 134. SHRI SANJAY RAUT: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:
- (a) whether the Ministry has amalgamated ongoing schemes into Pradhan Mantri Krishi Sinchayee Yojana (PMKSY); and
- (b) if so, the details of the scheme subsumed into PMKSY and the funds allocated to each scheme and time-line for completion of the projects?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI ARJUN RAM MEGHWAL): (a) and (b) Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) is amalgamation of various schemes *viz*. Accelerated Irrigation Benefits Programme (AIBP), PMKSY–Har Khet Ko Pani (HKKP) including Command Area Development (CAD), Surface Minor Irrigation (SMI) and Repair, Renovation and Restoration (RRR) of Water Bodies [Implemented by MoWR, RD and GR], PMKSY-Per Drop More Crop (PDMC) [Implemented by Ministry of Agriculture and Farmers Welfare] and PMKSY-Watershed Development (WD) [Implemented by Department of Land Resources].

PMKSY has been approved for implementation across the country with an outlay of ₹ 50,000 crore during 2015-2016 to 2019-2020. Further, during 2016-17, ninety-nine (99) on-going Major/Medium irrigation projects under PMKSY-AIBP having ultimate irrigation potential of 76.03 lakh hectare and balance estimated cost of ₹ 77595 crore [Central Assistance (CA) component of ₹ 31342 crore] have been prioritized in consultation with States for completion in phases up to December, 2019 along with their Command Area Development and Water Management (CADWM) works. Funding mechanism through NABARD has also been approved by the Government for both Central and State share. Details of various components including outlay etc. are as below:—